

are lying vacant at present.

**RMS Sorting office in Kerala**

8151. SHRIRAMESHCHEENITHALA: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether there is any move for abolishing of 3 RMS sorting offices in Kerala; and

(b) if so, the reasons thereof?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) Department is not award of any such proposal.

(b) Does not arise

[*Translation*]

**Jeeps/Cars and Trucks Purchased by Mahanagar Telephone Nigam Limited**

8152. SHRI KALPNATH SONKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) the number of jeeps/cars and trucks purchased during the last three years for official use by Mahanagar Telephone Nigam Limited and various departments under the General Manager, (Maintenance), New Delhi and annual expenditure incurred on their purchase and maintenance; and

(b) the average annual expenditure incurred on payment of rental for such hired vehicles and cars used departments in Delhi and Bombay respectively?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) and (b). The information is being collected and will be laid on the Table of the House.

**Regularisation of Daily Wage Workers**

8153. SHRI KALPNATH SONKAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether Supreme Court had directed on 27 October, 1987 on petition no. 373/86 to his Ministry to formulate a scheme within eight months for regularising part time workers/daily wagers working for more than one year; and

(b) if so, the action taken by Government so far in this regard?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA): (a) The Supreme Court had directed this Ministry on 27 October 1987 on petition No. 373/86 "to prepare a scheme on a rational basis for absorbing as far as possible the casual labourers who have been continuously working for more than one year in the Posts and Telegraphs Department" within eight months.

(b) In compliance with direction of the Supreme Court, "casual labourers (Grant of Temporary status and regularisation) Scheme, 1989" of the Department of Telecom, was formulated within the extended time-schedule permitted by the Supreme Court.

As regards the Department of Posts a similar scheme prepared has been referred to other concerned Departments/ Ministries for concurrence.

[*English*]

**Residential Accommodation for Fishermen of Kanyakumari District (Tamil Nadu)**

8154. SHRI N. DENNIS: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware of the difficulties faced by fishermen, particularly the fishermen of Kanyakumari district of Tamil Nadu due to lack of residential accommodation and

(b) if so the steps taken by Union Government to provide assistance out of National Welfare Fund for Fishermen to solve their residential accommodation problem?

THE MINISTER OF STATE IN THE DEPARTMENT OF RURAL DEVELOPMENT IN THE MINISTRY OF AGRICULTURE (SHRI UPENDRA NATH VERMA)  
(a) Yes Sir

(b) Central Government have sanctioned development of 10 model fishermen villages in Tamil Nadu including two fishermen villages in Kanyakumari district during 7th Five Year Plan under Centrally Sponsored Scheme "National Welfare Fund for Fishermen". These model fishermen villages according to the proposal submitted by Government of Tamil Nadu will have 844 houses, 7 community halls, 41 tube wells and 7 credit societies including 150 houses, 1 community hall, 7 tube wells and 1 credit society in Kanyakumari District. An amount of Rs. 37.23 lakh has been released during the 7th Plan.

#### **Expansion of Telephone Exchange in Sholapur District in Maharashtra**

8155 SHRI S B THORAT Will the Minister of COMMUNICATIONS be pleased to state

(a) whether Government have received proposals for opening of new post offices, the expansion and development of several telephone exchanges in Sholapur district during current year and Eighth Plan period in Maharashtra

(b) if so, the details thereof,

(c) the proposals under consideration for setting up of new telephone exchanges with STD facilities in the district; and

(d) the time by which these would be commissioned?

THE MINISTER OF STATE OF THE MINISTRY OF COMMUNICATIONS (SHRI JANESHWAR MISHRA) (a) No proposal has been received for expansion and development of telephone exchange in Sholapur District (MH) during the Eighth Plan. As regards Post Offices, proposals have been received for the current year. The Eighth Plan as such is, however, in the process of formulation.

(b) Post Offices to be opened are at (i) Sayyad Wardwade (ii) Kolgaon (iii) Kanbas and (iv) Umbare.

(c) and (d) At present there is no proposal to open new telephone exchanges. However, one 1000 lines telephone exchange with STD facilities is planned for Pandharpur during 1990-91 in replacement of existing manual exchange subject to availability of equipment. 10 small exchanges are planned for commissioning during 1990-91 with STD facility as a replacement of existing MAX-III and manual exchanges subject to availability of equipment.

#### **Construction of Roads in Maharashtra Under Central Road Fund**

8156 SHRI S B THORAT Will the Minister of SURFACE TRANSPORT be pleased to state

(a) the number of roads in Maharashtra taken up for construction with assistance from Central Road Fund during Seventh Plan,

(b) the number out of them which have been completed so far,